

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 110

CP (IB) No. 48/Chd/Pb/2020

IN THE MATTER OF:

**Nuvoco Vistas Corporation Ltd.
(earlier known as Lafarge India limited)**

...Petitioner-Operational Creditor

Versus

Adarsh Super Construction Pvt. Ltd.

...Respondent Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 07.05.2024

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 05.06.2024.

Sd/-

Court Officer